

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216- IA/1055(AHM)2023
ITEM No.217- Co.APPEAL/1(AHM)2024 in in
ITEM No.218- IA/192(AHM)2024 in Co.APPEAL/1(AHM)2024
in
CP(IB) 332 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVM Cera Pvt Ltd

.....Applicant

V/s

Gokul Ceramic Pvt Ltd

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Noopur Dalal, Adv. in IA/1055(AHM)2023

For the State Tax Officer

: Mr. Priyam Raval, Adv. & Applicant in Co.Appeal 1 of
2024 & IA 192 of 2024

For the Respondent

: None

ORDER

IA/1055(AHM)2023

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 23.08.2024.

Co. APPEAL/1(AHM)2024

List for further consideration on 23.08.2024.

IA/192(AHM)2024 in Co. APPEAL/1(AHM)2024

Partly heard Ld. Counsel for the applicant. Ld. Counsel for the applicant and respondent are directed to file written submissions not more than two to three pages within one-week.

List for further consideration on 23.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)